

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1656
ANSWERED ON:23.03.2012
AGENCIES UNDER RGGVY
Singh Shri Bhupendra

Will the Minister of POWER be pleased to state:

- (a) the details of implementing agencies working on projects of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country including Madhya Pradesh, State-wise;
- (b) whether the project implementing agencies have entrusted the work of inspection to the third party;
- (c) if so, the details thereof;
- (d) whether these inspecting agencies are not discharging their obligation with responsibility; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : The details of Implementing Agencies working on projects of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), State-wise, in the country including Madhya Pradesh, are at Annex-I.

(b) : Yes, Madam.

(c) : Under 10th Plan, 235 projects were sanctioned under RGGVY. Third Party Inspection (TPI) has been entrusted to 17 different agencies in all 171 projects being implemented by State agencies except Tinsukia and Goalpara of Assam, being implemented by State Power Utilities. The details are at Annexure-II. The balance 64 projects where CPSUs are the implementing agencies, have been exempted from appointing Third Party Inspection Agencies (TPIA) and they carry out inspections of RGGVY projects by their own internal quality control mechanism.

Under 11th Plan, 341 projects have been sanctioned. Third Party Inspections have been entrusted to 14 different agencies by all State Power Utilities for all the 261 projects except six projects of Kerala. Besides, State Power Utilities, CPSUs have also been mandated to appoint Third Party Inspecting Agencies for the balance 80 projects being implemented by them. The details are at Annex-III.

In order to ensure quality and proper supervision of rural electrification works, under 11th Plan, a three tier quality control mechanism has been introduced as under:

i) First Tier Project Implementing Agency would be responsible for the first tier of the Quality Control Structure. Further, Project Implementing Agency engages Third Party Inspection Agency, whose responsibility will be to ensure that the materials to be utilized and the workmanship conform to the prescribed specifications.

ii) Second Tier Rural Electrification Corporation Ltd. (Nodal Agency) is responsible for Tier-II quality control and is ensuring quality assurance through the REC appointed Quality Monitors in quality of materials/equipment being supplied, quality of works in the field, Bill of quantity verification and VIP references/complaints received by REC relating to quality of works. Under REC Quality Monitors (RQMs), six agencies have been entrusted the job of quality monitoring in 25 States as per list at Annexure-IV. Against the total coverage of 2,85,698 villages, scope of RQM for quality monitoring is 28,888 out of which 13,719 villages have been inspected by them.

iii) Third Tier National Quality Monitors (NQMs) have been engaged by the Ministry of Power for independent evaluation and random quality checks on works executed under the programme. Under NQM, five agencies have been entrusted the job of National Quality Monitoring in 24 States as per list at Annexure-V. Against the total coverage of 2,85,106 villages, scope of NQM for quality monitoring is 2,843 out of which 1,137 villages have been inspected by them.

(d) & (e) : No complaint regarding non discharging of their obligation by the different inspecting agencies entrusted the work of third party inspection by the various implementing agencies, has come to notice so far.